

# **HIGH COURT OF UTTARAKHAND AT NAINITAL**

## **NOTIFICATION**

**No. 02/UHC/Admin.A/2021**

**Dated: January 02, 2021.**

**Sub: Relaxation in Enforcement of the High Court of Uttarakhand Rules, 2020.**

Having considered the difficulties being faced by the litigants and the advocates in enforcement of the High Court of Uttarakhand Rules, 2020, in exercise of powers conferred by section 57 read with section 58 of the High Court of Uttarakhand Rules, 2020, Hon'ble the Acting Chief Justice is pleased to issue following relaxation for the convenient enforcement of the said rules:

1. The provisions of the High Court of Uttarakhand Rules, 2020 will remain in enforcement from date of their Notification *i.e.* 31.12.2020 and parties and advocates are impressed upon to follow them.
2. However, till 20.02.2021, the existing rules of the procedure and practice may also be followed in the alternative.
3. On and from 21.02.2021, these relaxations will have no effect and provisions of the High Court of Uttarakhand Rules, 2020 shall alone be followed with strict compliance.

**By Orders of Hon'ble the Acting Chief Justice**

Sd/-  
**(Dhananjay Chaturvedi)**  
**Registrar General**

**No. 11/UHC/Admin.A/2021**

**Dated: January 02, 2021.**

Copy to Followings for information and needful-

1. P.P.S. of the Court.
2. P.S./P.A.s to the Hon'ble Judges, for placing copy of Office Memorandum before their Lordships.
3. Advocate General of the Government of Uttarakhand.
4. Chief Standing Counsel, Government of Uttarakhand, Nainital.
5. Assistant Solicitor General, Government of India, Nainital.
6. Additional Chief Standing Counsel, Government of Uttar Pradesh, Nainital.
7. President/Secretary, High Court Bar Association, Nainital with the request to inform all the members of the Bar.
8. Secretary Law, Government of Uttarakhand, Dehradun.
9. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
10. Uttarakhand Judicial and Legal Academy, Bhowali, Nainital.
11. All the Registrars of the Court.
12. All the Joint Registrars of the High Court.
13. All the Deputy Registrars of the High Court.
14. All the Assistant Registrars of the Court.
15. All the Section Officers of the High Court.
16. Protocol Officer/ Management Officer of the High Court.
17. Director, Printing and Stationery, Roorkee with request to publish this Notification in the next issues of the Gazette.
18. Assistant Registrar (I.T.) / Officer I/c NIC, High Court of Uttarakhand, Nainital with request to upload this Notification in official website of the High Court.
19. Guard file/Notice Board.

By order

Joint Registrar-I